



Government of Jammu and Kashmir
JK Pollution Control Board

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The Consultant (Judicial)
Hon'ble National Green Tribunal,
New Delhi.

No:- JKPCB/NGT/90/2019/1991

Dt. 05.02.2020.

Sub:- Submission of factual report by the Joint Committee of CPCB, JKPCB and District Magistrate, Ramban on illegal operation of stone crushers and Hot Mix Plants in Distt. Ramban.

- Ref: i) Hon'ble NGT directions dt. 20.12.2019 in OA no. 1045/2019, the case titled as Pritam Singh V/s UT of J&K and Ors.
ii) Hon'ble NGT email dt. 31.12.2019.

Sir,

In terms of the directions dt. 20.12.2019 issued by the Hon'ble NGT in the case of OA no. 1045/2019 titled Pritam Singh V/s Union Territory of J&K and Ors. received through email on 31.12.2019, the J&K Pollution Control Board coordinated the inspection of area by the joint committee comprising authorized representative of Central Pollution Control Board, JK PCB and District Magistrate, Ramban, constituted by the Hon'ble NGT for the factual report w. r. t. illegal operation of stone crushers and Hot Mix Plants in Distt. Ramban and furnish action taken report by 20.01.2020 vide JK PCB communication no. JKPCB/NGT/90/019/1671-75 dt. 30.12.2019.

The report of the committee has been received on 04.02.2020, copy whereof is enclosed for further necessary action, as directed. (both by email as well by speed post).

- Encls: i) JK PCB letter dt. 30.12.2019.
ii) Report dt. 04.02.2020 by team constituted by Hon'ble NGT (total 11 pages)

Yours faithfully,


(B.M. Sharma)
Member Secretary
JK PCB, Jammu.




Government of Jammu and Kashmir
J&K Pollution Control Board
Jammu

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- a) **The District Magistrate,
Ramban**
- b) **The Regional Director,
JKPCB, Jammu**
- c) **Authorized Representative,
Central Pollution Control Board,
Delhi**

Hon'ble NGT Matter

No: JKPCB/NGT/ 90/019/1671-75

Date: 30/12/2019.

Sub:- Submission of factual report by the Joint Committee of CPCB, JKPCB and District Magistrate, Ramban on illegal operation of stone crushers and Hot Mix Plants in District Ramban.

Ref:- Hon'ble NGT directions dt. 20/12/19 in OA 1045/2019, the case titled as Pritam Singh V/s UT of J&K and Ors.

Sir,

Kindly find enclosed the referred Order of Hon'ble NGT dt. 20/12/19 in OA 1045/2019, on the subject cited above, the Joint Committee comprising,

- a) District Magistrate, Ramban
- b) Regional Director, Jammu representing JKPCB, and
- c) Representative from Central Pollution Control Board, as constituted by the Hon'ble

NGT has to submit the factual report w.r.t. illegal operation of stone crushers and hot mix plants operated in District Ramban, J&K, allegedly affecting ecology of area adversely.

It has also been alleged that dumping of residual matter directly into the river is colouring the water of river Chenab which is affecting aquatic life too.

A factual report in the matter is to be submitted before 20/01/2020 as per the directions. The same has to be completed for time bound submission of report to the nodal agency before 20/01/2020 so that compliance report is submitted to the Hon'ble NGT on scheduled date without fail.

Encl: Hon'ble NGT Order dt. 20/12/2019

Yours sincerely,


(B.M.Sharma) IFS
Member Secretary

Copy to the:-

- i) The Member Secretary, Central Pollution Control Board, East Arjun Nagar, Delhi – 110032 with the request to nominate the member for the committee constituted by the Hon'ble NGT order dt. 20.12.2019 in OA.1045/2019 immediately.
- ii) P.A. to Chairman, JKPCB for information of worthy Chairman, JKPCB.



Government of Jammu and Kashmir
JK POLLUTION CONTROL BOARD
OFFICE OF THE REGIONAL DIRECTOR - JAMMU
Parivesh Bhawan, Forest Complex, Gladni, Transport Nagar, Narwal, Jammu.

Member Secretary,
JK PCB, Jammu.

No:-PCB/RDJ/PS/51/ 770

Date:- 4-02-2020

Subject:- Submission of factual report by the Joint Committee of CPCB, JKPCB and District Magistrate, Ramban on illegal operation of Stone Crushers and Hot Mix Plants in District Ramban.

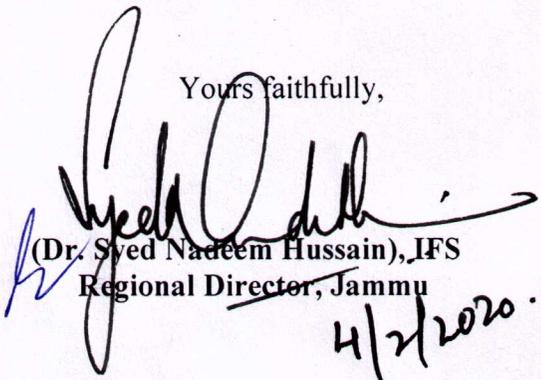
Reference:- Central Office No JKPCB/NGT/90/019/1671-75 dated 30/12/2019.

Sir,

With regard to the subject and reference cited above, kindly find enclosed here with Report of Committee constituted by the Hon'ble National Green Tribunal (NGT) in the matter of Pritam Singh V/s Union Territory of J&K and Others in Q.A. 1045/2019. The report is submitted for onwards submission to concerned quarters.

Encl:- As above

Yours faithfully,


(Dr. Syed Nadeem Hussain), IFS
Regional Director, Jammu

4/2/2020.

Report of Committee constituted by Hon'ble Tribunal in the matter of Pritam Singh V/s Union Territory of J&K and Others in O.A. 1045/2019.

In compliance of Hon'ble NGT order dated 20-12-2019 in O.A. 1045/2019 a committee was constituted as follows:

- 1) Suneel Dave, Addl. Director, CPCB
- 2) Dr. Syed Nadeem Hussain, IFS, Regional Director, J&K PCB.
- 3) Nazim Zai Khan, KAS, District Magistrate, Ramban.

District Ramban at a Glance:

Ramban is a town in the Ramban District of Jammu and Kashmir. It lies on the banks of the Chenab River, on the National Highway-1A (now NH-44) at about 150 km from Jammu and about 150 km from Srinagar, making it almost the central point on the Jammu-Srinagar National Highway. Before the formation of the J&K State in 1846, there was a small village consisting of 15 houses on the right bank of Chenab River known as Nashband (later 'Ramban'). When Raja Gulab Singh of Jammu became the Maharaja of J&K State, he adopted Jammu-Udhampur-Banihal route to reach Srinagar for the movement of royal carvans.

In this process, Ramban got the status of halting station for the royal carvans. The Dogras constructed a pacca building near present Ramban and a wooden bridge for the crossing of Chenab River. Sukhdev Singh Charak has written in his book 'Maharaja Ranbir Singh' that Maharaja ordered for a cart road from Jammu to Srinagar via Banihal and a suspension bridge over Chenab River at Ramban. This road became national highway and now it is being converted into four lanes. With the development of this road, the halting station Ramban also developed a lot and now it has got the status of District Headquarters in 2007.

The brief profile of the District Ramban is given below:

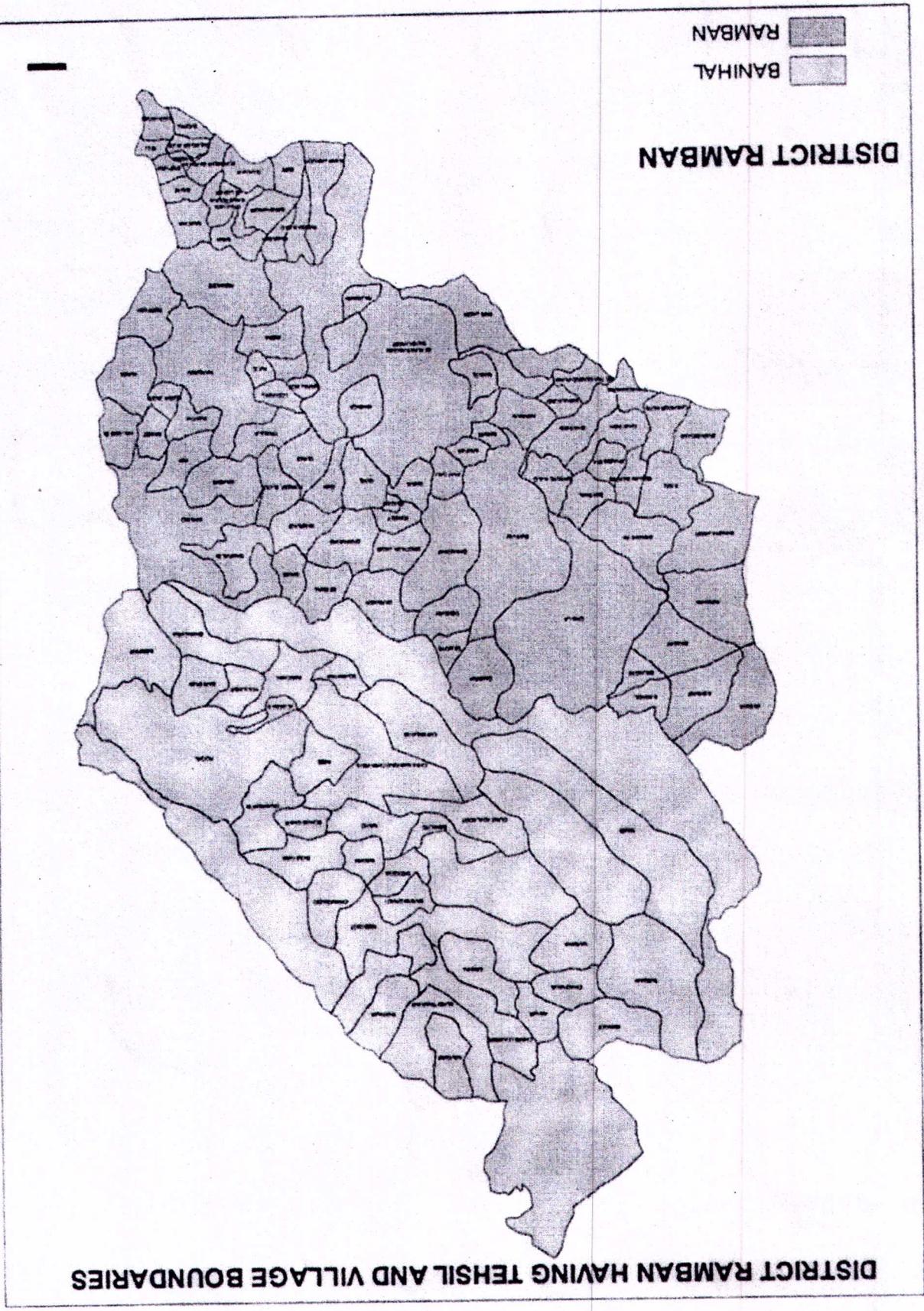
S. No.	Item	Magnitude
1.	No. of Villages	129
2.	No. of Towns	3
3.	No. of Blocks	11
4.	No. of Sub-Divisions	3
5.	No. of Tehsils	8
6.	Total Area	1329 km ²
7.	Total Population as per census 2011	283713
8.	Total literacy rate as per census 2011	54.27%
9.	Net area sown in 2017-18	30.47%

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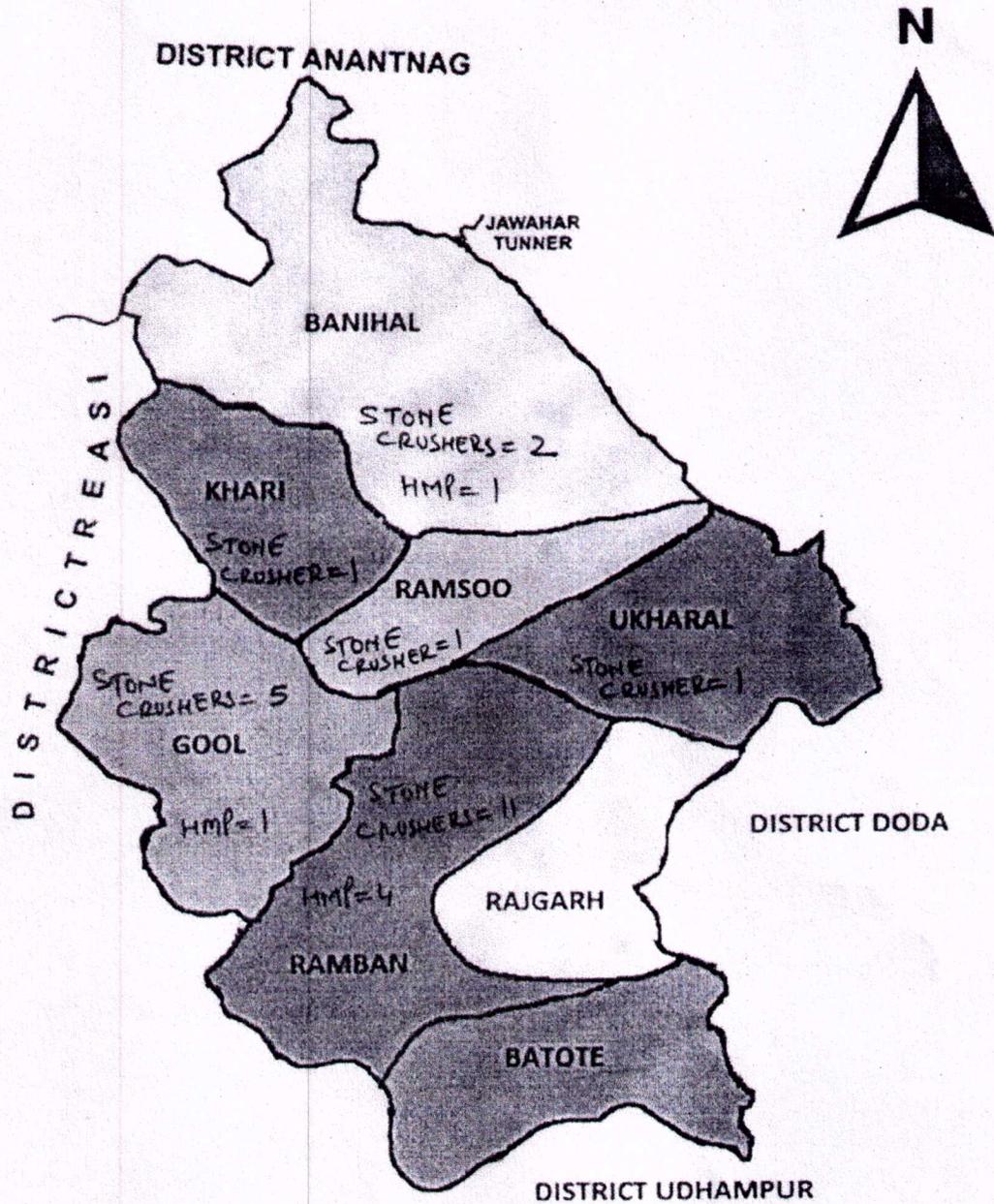
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TEHSIL MAP OF
DISTRICT RAMBAN



MAP NOT TO SCALE
PREPARED BY: NIC RAMBAN

STONE CRUSHERS = 21 NOS
HOT MIX PLANTS = 06 NOS
27 NOS

N2

Administration:

Ramban District is divided into 8 Tehsils Banihal, Ramban, Khari, Rajgarh, Batote, Gool, Pogal Paristan (Ukhral) and Ramsoo. Each Tehsil has its Tehsildar, who is the administrative Head. The District consisted of 116 census villages and 127 revenue villages in 2001. The total number of Panchayat Halqas in the District was 142.

Geography:

Ramban District is 1,156 meters (3,792 feet) above sea level (on average). The boundary lines of Ramban District encompass hill station Patnitop as its southernmost point, Assar on its Eastern edge, Gool to the West, and Banihal to the North. Terrain of District Ramban is tough and hilly. District Ramban shares its boundary with Reasi, Udhampur, Doda, Anantnag and Kulgam.

Climate:

The climate of the District varies according to altitude. The temperature rises as high as 42 °C in the low-lying areas like Ramban town located in between steep Mountains on the banks of river Chenab and drops to sub-zero in the high altitude areas like Sangaldan, Gool, Dhagantop, Asthanmarg, Lalagundi, Budhan. The working season in most of the District is about eight months because of typical weather conditions in the District.

iv) Major projects:**a) National Highway NH-44**

National Highway Project NH-44 would provide all-weather-connectivity from Jammu to the Kashmir valley. It will also reduce journey time from Jammu to Srinagar and strategic border areas in the State of J&K. Moreover, implementation of the project would result in development of basic infrastructure in the region which would ultimately lead to overall economic development of the regions of the State. The project is covered in the region of Ramban and Banihal in Jammu & Kashmir.

The cost is estimated to be Rs. 1623.98 crore including the cost of land acquisition, resettlement and rehabilitation and other pre-construction activities. The total length of the road will be approximately 32.10 kms.

b) USBRL Project:

Udhampur-Srinagar-Baramulla Rail Link Project is being laid to connect the Kashmir Valley with Udhampur Railway station and to the rest of the country. The sections from Jammu to Katra and Banihal to Baramulla have been built and are operational. As informed the track from Katra to Banihal is likely to be completed by 2021.

c) Baglihar Hydroelectric Power Project:

The Baglihar Hydroelectric Power Project Stage-I and Stage-II of Capacity 450 MW each is constructed on River Chenab and is located in Chanderkote area of District Ramban. The JKPCDC is currently operating this Power Plant and is one of the profit earning project of the UT.

Status of Stone Crushers and Hot Mix Plant:

1) There are **21** Stone Crushers and **06** Hot Mix Plants in Ramban district, located in a scattered form in far flug areas and due to inclement weather the following 06 units were inspected on **24-01-2020** as detailed below:-

1)(a)

S.No	Name of the Unit	Consent Status	PCDs Installed	Legal Action	Remarks
1	M/s TRG Industries Pvt. Ltd (Stone Crusher) Jawahri, Hadog-Sumber Road.	Illegal Operation	Not Installed	Closure Order issued vide SPCB Order No. 125 SPCB of 2019, Dated: 28-02-2019.	The unit has been closed by the District Administration. The report of the concerned Executive Magistrate is enclosed as Annexure-1.
2	M/s TRG Industries Pvt. Ltd. (Hot Mix Plant)Harog-Sumber Road, Ramban	Illegal operation	Wet Scrubber with Settling Tank.	Closure Order issued vide SPCB Order No. 125 PCB of 2019, Dated: 31-12-2019	-do-
3	M/s Gammon Engineers and Contractors (Stone Crusher) Hadog, Ramban.	CTO(F) granted January 2020	Dust containment - cum-suppression system including water sprinkler system.	-	i) The unit has to provide wind breaking wall upto the height leveling to the stacking height on one side to prevent dust becoming air borne. ii) The product (stone aggregates) heap need to be shifted towards hill side.
4	REF 52 RCC APO, Batote, Hadog (Hot Mix Plant) District Ramban.	CTO(R) granted valid upto April 2020	Wet Scrubber with Settling Tank.	-	-
5	M/s Millith Karv Engg. And Trading Pvt. Ltd., (Stone Crusher) Dhandrath, Sildhar, Ramban	Non-operational	Not Installed	Closure Order issued vide SPCB Order No. 123 PCB of 2019, Dated: 31-12-2019	The unit has been closed by the District Administration. The report of the concerned Executive Magistrate is enclosed as Annexure-2.

2) Status of M/s Millith Karv Engg. And Trading Pvt. Ltd., (Hot Mix Plant) Dhandrath, Sildhar, Ramban:

The unit had applied in the year 2016 for grant of CTE (Fresh) for Stone Crusher and Hot Mix Plant and same was granted vide SPCB order No. 1522 of 2016 dated 11-02-2016 for a period of 01 year from the date of issue i.e upto 11-02-2017. However, the unit has not obtained CTO (Fresh) and therefore issued closure orders vide SPCB Order No. 124 PCB of 2019, Dated: 31-12-2019.

During the inspection by the committee it was observed that the HMP was non-functional. The Sarpanch of the area informed that unit was operational till October, 2019. Accordingly, District Magistrate directed Tehsildar concerned (Executive Magistrate) to immediately close the unit, and same has been closed by him. The report of the concerned Executive Magistrate is enclosed as **Annexure-2**.

b) Out of 27 units, 15 units are located in Tehsil Ramban of district Ramban and rest of the units are located in Tehsil Gool, Khari, Ukhral, Ramsoo and Banihal. The area is presently covered with snow and the movement of traffic is impacted by landslides.

c) The committee also observed major mountain cutting activity taking place for 04-laning of National Highway which passes through Ramban district. Several dumping sites were also observed at various locations in the area. It was informed to the committee that matter of control of any pollution that may be getting caused due to this activity was being separately dealt by Hon'ble NGT in the matter of Amresh Singh v/s Union of India & ors in O.A. No. 295/2016.

2) The status of the remaining 18 Stone Crushers and 03 Hot Mix Plants in Ramban district, located in a scattered form in far flug areas is detailed below:-

STONE CRUSHERS:

S.No	Name of the Unit	Consent Status	PCDs Installed	Legal Action	Remarks
1.	M/s Alamdar Stone crusher Ramsoo, District Ramban.	CTO(R) granted upto April, 2020	Dust containment - cum-suppression system including water sprinkler system.	Nil	-
2	M/s Chenab Stone Crusher, Kow Bagh Teh. & Distt. Ramban.	CTO(R) valid upto November 2019, CTO(R) under process	Dust containment - cum-suppression system including water sprinkler system.	-	-
3	M/s Nizami Stone Crusher, Mehar Teh. & Distt. Ramban.	CTO(R) granted upto November 2020.	Dust containment - cum-suppression system including water sprinkler system.	-	-
4	M/s Ramban Stone Crusher Titarsoo, Teh. & Distt. Ramban.	CTO(R) and CTO (F) for expansion granted upto March, 2020.	Dust containment - cum-suppression system including water sprinkler system.	-	-

5	M/s Nizami Associates Dharamkund.	CTO(R) valid upto October 2019, CTO(R) under process.	Dust containment - cum-suppression system including water sprinkler system.	-	-
6	M/s Navayuga Egg. Co.Ltd Nowgam, Banihal Distt. Ramban	CTO(R) is granted upto April, 2020.	Dust containment - cum-suppression system including water sprinkler system.	-	-
7	M/s AFCONS Stone Crusher Khari, Banihal Distt. Ramban	CTO(R) granted upto Feb 2020.	Dust containment - cum-suppression system including water sprinkler system.	-	-
8	M/s HCC Stone Crusher, Sumber, Ramban	CTO(R) valid upto November 2019, CTO(R) under process	Dust containment - cum-suppression system including water sprinkler system.	-	-
9	M/s Gammon Engineers and Contractors Stone Crusher Dhalwas, Ramban.	CTE (Fresh) valid upto Oct, 2018. Illegal Operation	PCDs installed but non-functional.	Notice -1 issued vide No. PCB/RD-J/Consent-O/N-1/19/4966-68 Dated: 27-12-2019	-
10	M/S SRM Engineers and Developers Stone Crusher, Chachwah, Tehsil Gool, Ramban.	CTO (F) granted upto November 2020.	Dust containment - cum-suppression system including water sprinkler system.	-	-
11	M/s Choudhary Jagar Singh Constructions Pvt. Ltd., Village Famrote, Sangaldan-Barala Road, Tehsil Gool, Ramban	Illegal Operation	PCDs not installed	Closure Order issued vide PCB Order No. 128 PCB of 2020, Dated: 07-01-2020	The unit has been closed by the District Administration. The report of the concerned Executive Magistrate is enclosed as Annexure-3.
12	M/s AGE Patel JV USBRL T-15. Stone Crusher (Unit-I), Khushala, Chachwah.	CTO (R) granted valid upto Feb 2020.	Dust containment - cum-suppression system including water sprinkler system.	-	-
13	M/s ABCI Infrastructural Pvt. Ltd T-74 R B tunnel project Tatnihal, Banihal, Ramban	CTO (F) granted valid upto Feb 2020.	Dust containment - cum-suppression system including water sprinkler system.	-	-
14	M/s HCC Stone Crusher Gangroo Sujmatna, Ukhral	CTO(R) granted Feb, 2020	Dust containment - cum-suppression system including water sprinkler system.	-	-
15	GREF 52 RCC APO, Batote, Hadog, District Ramban.	Case under process for grant of CTE(F) & CTO(F)	Dust containment - cum-suppression system including water sprinkler system.	-	-

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16	M/s HCC Stone Crusher, Marog, Ramban	CTE (F) granted upto November 2020.	Dust containment - cum-suppression system including water sprinkler system.	-	-
17	M/s A.N. Builders and Contractors, (Stone Crusher & Hot Mix Plant), Nardmullah Nallah, Sangaldan, Tehsil-Gool, Ramban	CTE (F) granted upto July 2020.	Unit is under establishment.	-	-
18	M/s AGE Patel JV USBRL T-15. (Unit-II), Stone Crusher, Village- Ind, Ramban	CTE (F) granted upto November 2020.	Unit is under establishment.	-	-

HOT MIX PLANT:

S.No	Name of the Unit	Consent Status	PCDs Installed	Legal Action	Remarks
1	M/s New Chenab Hot Mix Plant Maitra, Ramban	CTO(R) granted valid upto 2020	Wet Scrubber with Settling Tank	-	-
2	M/s SRM Engineers and Developers at Chachwah, Barala, Tehsil Gool, Ramban.	Case under process for grant of CTE (F) & CTO (F).	Wet Scrubber with Settling Tank	-	-
3	M/s HCC, Hot Mix Plant, Sherbibi, Ramban	CTE(F) granted upto 2020	Unit is under establishment	-	-

Prayer:

Hon'ble NGT may allow this committee to re-inspect the area during (May-June) once the weather conditions improves and movement of traffic is brought to normal.

Nazim
25/01/2020

(Nazim Zai Khan) K.A.S.
District Magistrate
Ramban

(Dr. Syed Nadeem Hussain) I.F.S.
Regional Director, PCB
Jammu
25/1/2020

(Suneel Dave)
Additional Director,
CPCB
03/02/2020

Annexure - 1

GOVERNMENT OF JAMMU AND KASHMIR
OFFICE OF THE TEHSILDAR RAMBAN

Ph. No 01998266627

Fax No. 01998266627

Email:- tehsildar-ramban@jk.gov.in

Worthy Deputy Commissioner
Ramban

No: FR/00/2019-20/mis/1547 Dated:- 22-01-2020

Subject:- Closure of the stone Crusher Unit and Hot Mix Plant of M/S TRG Industries Pvt. Ltd at Harog-Sumber Road Near Jowahri, Sumber Tehsil & District Ramban.

Ref:- DCR/HQA/2204-10 dated 09.01.2020.

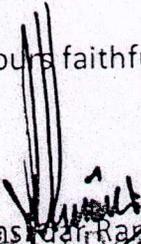
DCR/HQA/2211-17 dated 09.01.2020.

Sir,

Kindly refer to the subject and references cited above. In this context, it is submitted that as per the direction from your good Office, the Stone Crusher plant and Hot Mix Plant of M/s TRG Industries Pvt. Ltd., at Haroog-Sumber Road Near Jawari, Sumber (Ramban) have been closed.

Hence, the compliance report has been submitted for favour of kind perusal.

Yours faithfully


Tehsildar Ramban
RAMBAN

GOVERNMENT OF JAMMU AND KASHMIR
OFFICE OF THE TEHSILDAR RAMBAN

Ph. No 01998266627

Fax No. 01998266627

Email:- tehsildar-ramban@jk.gov.in

Annexure-2

Worthy Deputy Commissioner
Ramban

No: -TR/00/2019-20/mis/1548 Dated:- 29-01-2020

Subject:- Closure of the stone Crusher plant and Hot Mix Plant of M/S Millith Karv Engg. and Trading Pvt. Ltd., at Dhandrath, Ramban Tehsil & District Ramban.

Ref:- DCR/HQA/2226-32 dated 09.01.2020.

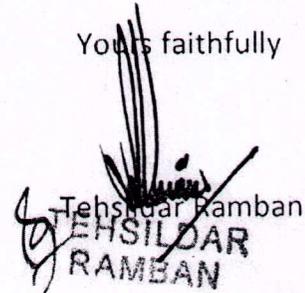
DCR/HQA/2233-39 dated 09.01.2020.

Sir,

Kindly refer to the subject and references cited above. In this context, it is submitted that as per direction from your good Office, the Stone Crusher plant and Hot Mix Plant of M/s Millith Karv Engg. and Trading Pvt. Ltd., at Dhandrath, Ramban Tehsil & District Ramban have been closed.

Hence, the compliance report has been submitted for favour of kind perusal.

Yours faithfully


Tehsildar Ramban
TEHSILDAR
RAMBAN

OFFICE OF THE SUB DIVISIONAL MAGISTRATE GOOL

Deputy Commissioner
Ramban.

No:-212/SDM/G

Dated:-22-01-2020

Sub:- Closure of the Stone Crusher and Batching Plant of M/S Choudhary Jagar Singh construction Pvt. Ltd., at village Famrote Sangaldan- Barala Road ,Tehsil Gool District Ramban.

Sir,

In reference to the your office letter NO:-DCR/HQA/2218-25 dated:- 09-01-2020 and the order No:-128 PCB of 2020 dated:- 07-01-2020 of Member secretary JK Pollution Control Board Jammu regarding closure of the Stone crusher and Batching plant of M/S Chandhary Jagar Singh construction Pvt. Ltd at village Famrote Sangaldan- Barala Road, Tehsil Gool District Ramban, the undersigned directed the Naib Teshildar Sangaldan for implementation of the said order who along with the field staff visited the spot and submitted a report vide No:-474/NTS dated:-22-01-2020 that the said unit in question is not operational and is closed since long. The matter was enquired from the general public as well as the Sarpanch of the area, who stated that the unit is closed since long. The machinery was in abandoned condition and there was no one present at the unit from M/S Chandhary Jagar Singh construction Pvt. Ltd. Hence the compliance report is submitted.

Yours faithfully,

Sub Divisional Magistrate
Sub Divisional Magistrate
Gool